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NATIONAL COMPANY LAW TRIBUNAL

DIVISION BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/108/2016  
NAME OF THE PETITIONER(S) : C.J. Mathew  
NAME OF THE RESPONDENT(S) : M/s August Builders & Contracts (India) Pvt. Ltd. & 3 others  
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM		

Adv. Narayanan P. Pothu For Petitioners. *[Signature]*  
DR K S RAO CHANDRAN PCS For Respondents. *[Signature]*

**ORDER**

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner submitted that his Senior Counsel is not well and seeks three weeks' time for submission of arguments along with the connected matter in TCP/107/16. At request, time is enlarged. Put up on 28.07.2017 at 10.30 A.M.

*S. Vijayaraghavan*  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*[Signature]*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)